

- (b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIAPPA) : (a) and (b) There is no plan to set up new training centres for entrepreneurship & skill development in Bihar. Indo-Danish Tool Room, Jamshedpur under the Ministry of Micro, Small and Medium Enterprises has already established an extension centre at Patna which is imparting skill development training to students. National Institute of Entrepreneurship and Small Business Development (NIESBUD) is also assisting 2 Nos. of Partner Institutions for imparting entrepreneurship and skill development training in Bihar.

#### **Promotion of MSMEs**

723. SHRI BASAWARAJ PATIL : Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of MSMEs in the country;
- (b) the details of investment made therein, the employment opportunities generated by these enterprises and their contribution to foreign exchanges;
- (c) the steps taken to promote these enterprises;
- (d) whether hurdles in the areas of banking, marketing, quality of products, subsidy interest rates, etc., are faced for these enterprises;
- (e) if so, the steps taken to remove them;
- (f) whether Government would provide loans to MSMEs at low interest rate like agricultural loans to farmers; and
- (g) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIAPPA) : (a) Sir, information on the number of Micro, Small and Medium Enterprises (MSMEs) in the country is collected by conducting All India Census of the sector periodically. The latest census (Fourth Census) was conducted (with base reference year 2006-07), wherein the data was collected till 2009 and results published in 2011-12. The number of MSMEs working in the country, as per the Fourth All India Census of MEMEs and Economic Census, 2005 conducted by Central Statistics Office, Ministry of Statistics & Programme Implementation for activities excluded from Fourth All India Census of MSMEs, namely

wholesale/retail trade, legal, educational & social services, hotel & restaurants, transports and storage & warehousing (except cold storage), is 361.76 lakh enterprises.

(b) The employment in these MSMEs is 805.24 lakh. Investment in market value of fixed assets in MSMEs, excluding those engaged in activities of wholesale/retail trade, legal, educational & social services, hotel & restaurants, transports and storage & warehousing (except cold storage), as per Fourth All India Census of MSMEs: 2006-07 is Rs. 6,89,954.86 crore. Details of employment and investment are given in Statement-I and Statement-II respectively.

(c) The Government is implementing various schemes/programmes for promotion and development of MSMEs. The major schemes include Credit Guarantee Scheme, Credit Linked Capital Subsidy Scheme, Performance and Credit Rating Scheme, Cluster Development Programme, National Manufacturing Competitiveness Programme, Entrepreneurship and Skill Development Programme and Prime Minister's Employment Generation Programme.

(d) Yes, Sir.

(e) The steps taken by Government are :—

- (i) In the area of banking, the Reserve Bank of India (RBI) has issued detailed guidelines to all scheduled commercial banks on lending to the MSME sector which, *inter-alia*, provide for a timeframe for disposal of loan applications, loan limit for dispensing the collateral requirement and sub-targets for micro enterprises within the MSEs lending.
- (ii) In order to provide marketing support, Government has introduced the Public Procurement Policy, 2012, in addition to implementation of the following schemes:—
  - a. Vendor Development Programme;
  - b. Marketing Assistance and Technology Upgradation;
  - c. Marketing Development Assistance.
- (iii) To address the need for enhancing the quality, the Ministry provides one time reimbursement of charges for acquiring ISO 9001/14001 certification to the extent of 75 % of the cost, subject to a maximum of Rs. 75,000/-, in addition to providing support for adoption of

latest Quality Management Standards (QMS) and Quality Technology Tools (QTT) through implementation of the scheme, 'enabling MSME Manufacturing Sector to be competitive through QMS/QTT'.

(f) No, Sir. This Ministry has no such scheme.

(g) Does not arise.

**Statement-I**

*State-wise Distribution of Employment of Micro, Small and Medium Enterprises by Sector, 2006-07*

Sl. No.	State/UT	Employment (Numbers in Lakh)		
		Rural	Urban	All
1	2	3	4	5
1.	Jammu and Kashmir	2.98	2.76	5.75
2.	Himachal Pradesh	3.62	1.06	4.68
3.	Punjab	8.77	18.02	26.79
4.	Chandigarh	0.14	1.09	1.23
5.	Uttarakhand	3.97	2.99	6.96
6.	Haryana	7.54	11.30	18.84
7.	Delhi	0.49	19.32	19.81
8.	Rajasthan	16.85	13.94	30.79
9.	Uttar Pradesh	57.38	34.98	92.36
10.	Bihar	20.82	7.43	28.26
11.	Sikkim	0.65	0.14	0.79
12.	Arunachal Pradesh	0.91	0.28	1.19
13.	Nagaland	1.07	0.64	1.71
14.	Manipur	1.43	0.93	2.36

1	2	3	4	5
15.	Mizoram	0.19	0.62	0.81
16.	Tripura	1.00	0.75	1.75
17.	Meghalaya	1.19	0.73	1.92
18.	Assam	9.62	4.63	14.25
19.	West Bengal	37.85	47.92	85.78
20.	Jharkhand	6.22	6.70	12.91
21.	Odisha	26.67	6.57	33.24
22.	Chhattisgarh	5.94	3.59	9.52
23.	Madhya Pradesh	15.53	18.13	33.66
24.	Gujarat	12.81	34.91	47.73
25.	Daman and Diu	0.31	0.07	0.37
26.	Dadra and Nagar Haveli	0.27	0.14	0.41
27.	Maharashtra	25.28	44.76	70.04
28.	Andhra Pradesh	38.54	32.15	70.69
29.	Karnataka	23.16	23.55	46.72
30.	Goa	1.17	0.71	1.88
31.	Lakshadweep	0.04	0.02	0.06
32.	Kerala	34.94	14.68	49.62
33.	Tamil Nadu	28.42	52.55	80.98
34.	Puducherry	0.36	0.65	1.01
35.	Andaman and Nicobar Islands	0.27	0.11	0.38
ALL INDIA		396.41	408.83	805.24

**Statement-II**

*State-wise Distribution of Investment of Micro, Small and Medium Enterprises by Sector, 2006-07*

Sl. No.	State/UT	Market value of Fixed Assets (Rs. in Crore)*		
		Rural	Urban	All
1	2	3	4	5
1.	Jammu and Kashmir	3875.67	4599.61	8475.28
2.	Himachal Pradesh	4710.96	888.29	5599.25
3.	Punjab	14309.65	22817.03	37126.68
4.	Chandigarh	63.12	543.92	607.04
5.	Uttarakhand	2587.23	3427.74	6014.98
6.	Haryana	7089.85	18908.95	25998.80
7.	Delhi	205.65	9958.89	10164.55
8.	Rajasthan	12928.90	12523.99	25452.90
9.	Uttar Pradesh	25600.41	30560.63	56161.03
10.	Bihar	5703.60	2701.86	8405.46
11.	Sikkim	44.90	27.25	72.16
12.	Arunachal Pradesh	402.68	534.81	937.49
13.	Nagaland	778.01	495.66	1273.67
14.	Manipur	363.03	283.00	646.03
15.	Mizoram	80.79	322.35	403.14
16.	Tripura	397.23	264.50	661.73
17.	Meghalaya	318.02	150.53	468.55
18.	Assam	3395.35	3545.80	6941.15
19.	West Bengal	12964.76	26468.46	39433.22
20.	Jharkhand	2723.84	2296.87	5020.72
21.	Odisha	9561.27	2723.62	12284.89



1	2	3	4	5
22.	Chhattisgarh	1475.60	1827.81	3303.41
23.	Madhya Pradesh	3420.18	7110.22	10530.40
24.	Gujarat	23254.00	143499.67	166753.68
25.	Daman and Diu	1861.79	19.76	1881.54
26.	Dadra and Nagar Haveli	138.36	91.23	229.59
27.	Maharashtra	22534.73	45406.50	67941.24
28.	Andhra Pradesh	15412.03	17345.59	32757.62
29.	Karnataka	9163.31	17997.80	27161.11
30.	Goa	2803.95	1016.24	3820.19
31.	Lakshadweep	2.52	14.78	17.30
32.	Kerala	31670.75	12682.78	44353.53
33.	Tamil Nadu	20534.48	57289.86	77824.34
34.	Puducherry	744.92	390.36	1135.29
35.	Andaman and Nicobar Islands	52.56	44.40	96.95
ALL INDIA		241174.13	448780.75	689954.88

\* Excludes activities under wholesale/retail trade, legal, educational & social services, hotel & restaurants, transports and storage & warehousing (except cold storage).

### **Setting up a smelting refinery in Visakhapatnam**

724. SHRI MOHD. ALI KHAN :  
SHRIMATI T. RATNA BAI :

Will the Minister of MINES be pleased to state:

(a) whether Government has any proposal to set up Rs. 2000 crore smelting refinery in Visakhapatnam with the capacity of 6 lakh tonnes in a year through Hindustan Copper Limited; and

(b) if so, the details thereof and the present position of other such refineries also in the country?

THE MINISTER OF MINES (SHRI DINSHA J. PATEL) : (a) No, Sir.